

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2632
TO BE ANSWERED ON 01.12.2016**

T&D LOSSES

2632. SHRI VISHNU DAYAL RAM:

**Will the Minister of POWER
be pleased to state:**

- (a) whether DISCOMS in various States are continuously incurring losses year after year, if so, the details thereof and the factors responsible therefor;**
- (b) the names of the States which have been effectively implementing power reforms in the country;**
- (c) the details of transmission and distribution losses in those States;**
- (d) whether T & D losses have not come down in spite of reforms; and**
- (e) if so, the details thereof and the steps being taken/proposed to be taken to reduce T&D losses?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : As per 'Report on Performance of State Power Utilities', made by Power Finance Corporation (PFC) Ltd., the aggregate losses of utilities selling power directly to consumers for the years 2012-13 to 2014-15 is furnished below:

	2012-13	2013-14	2014-15
Profit/(Loss) on subsidy received basis (Rs. in crore)	(71,621)	(67,336)	(58,275)

The state-wise and utility-wise details are given at Annex-I.

.....2.

Losses are mainly due to Technical and Commercial reasons. The technical losses are due to energy dissipated in the conductors and equipment used for transmission, transformation and distribution of power. Commercial losses are on account of energy consumed but revenue not realized which is mainly due to pilferage by hooking of lines, bypassing the meters, defective meters, errors in meter reading and billing, estimating un-metered supply of electricity and non-recovery of the billed amount etc.

(b) : Names of the States which have implemented power reforms in the country after the Electricity Act, 2003 are given in Annex-II.

Further, as on 22.11.2016, the States of Jharkhand, Chhattisgarh, Rajasthan, Uttar Pradesh, Gujarat, Bihar, Punjab, Jammu & Kashmir, Haryana, Uttarakhand, Goa, Karnataka, Andhra Pradesh, Manipur, Madhya Pradesh, Maharashtra and Puducherry have signed Memorandum of Understanding under Ujwal DISCOM Assurance Yojana (UDAY) with an objective of operational and financial turnaround of DISCOMs.

(c) to (e) : The overall Aggregate Technical & Commercial (AT&C) losses for utilities selling power directly to consumers for the years 2012-13 to 2014-15 including Transmission & Distribution losses is as given below:

	2012-13	2013-14	2014-15
AT&C Loss (%)	25.48	22.58	24.62

The state-wise and utility-wise details are given at Annex-III.

The responsibility for reduction of AT&C losses in the Distribution network is primarily with the Discoms and power departments/utilities. However, to facilitate the reduction of AT&C losses and to improve power distribution system, the Government has launched various programmes/schemes such as Integrated Power Development Scheme (IPDS), Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), National Electricity Fund (NEF) and Ujwal DISCOM Assurance Yojana (UDAY).